

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 351 OF 2017

Dated : 7th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**M/s Kamuthi Renewable Energy Ltd. ... Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Abiha Zaidi
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Sethuramalingam for R-1

Mr. S. Vallinayagam
Ms. S. Amali for R-2 & 4

Mr. Dilip Kumar for R-5

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **08.05.2019 at 2.30 p.m.**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/tpd